GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO. 171 TO BE ANSWERED ON 03.07.2019

BANSWARA-RATLAM-DUNGARPUR RAIL PROJECT

*171. SHRI KANAKMAL KATARA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has accepted in principle an ambitious railway project to connect tribal areas of Banswara with Ratlam and Dungarpur and if so, the details thereof;
- (b) the total land acquired for the purpose and compensation paid by the Government in this regard; and
- (c) the steps taken/being taken by the Government to complete the said railway project keeping in view the welfare of tribal people?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRRED QUESTION NO. 171 BY SHRI KANAKMAL KATARA TO BE ANSWERED IN LOK SABHA ON 03.07.2019 REGARDING BANSWARA-RATLAM-DUNGARPUR RAIL PROJECT

(a) to (c): Yes, Sir. Ratlam-Dungarpur via Banswara (188.85 Km) new line project was sanctioned in 2011-12 with the proviso to share 50% of the final construction cost of the project and providing land free of cost by the State Government of Rajasthan. The anticipated cost of the project is ₹2562 crore at the price level of 2015-16, which will further increase and an expenditure of ₹184.21crore has been incurred till 31.03.2019.

The total requirement of land for the project is 1736 Hectares, out of which, so far only 646 Hectares land has been handed over for the project and ₹62.71 crores have been paid by Government of Rajasthan as land compensation to land owners.

Since as per the Memorandum of Understanding (MoU) between Railways and Government of Rajasthan, the Government of Rajasthan has neither provided the total land required for this project nor deposited their share to Railways, hence, the project is presently held up on account of the same.
